

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 405****DATED : 16/02/2018**

DAY : Friday

Time : 10:30 Hrs

**CORAM:**

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<b><u>SNo</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDENT</u></b>	<b><u>REPRESENTATIVE</u></b>	<b><u>REMARK</u></b>
<b><u>REGULAR MATTERS</u></b>				
1	E/373/2009	Saertex India Pvt. Ltd. <b>-Vs-</b> CCE PUNE I	V. Sridharan, /DR	* Issue Notice
2	E/461/2009	CCE PUNE I <b>-Vs-</b> Seartex India Private Limited	DR/IP	*
3	E/385/2009	Mahindra & Mahindra Ltd. <b>-Vs-</b> CCE MUMBAI - V	V. Sridharan, /DR	* Issue Notice
4	E/401/2009	Todi Rubber Pvt. Ltd. <b>-Vs-</b> CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
5	E/424/2009	Ambhe Ferro Metal Processors Pvt. Ltd. <b>-Vs-</b> CCE THANE I	IP/DR	* Issue Notice
6	E/425/2009	Ashish Gupta <b>-Vs-</b> CCE MUMBAI - I	IP/DR	* Issue Notice
7	E/444/2009	Nitin Patki <b>-Vs-</b> CCE THANE II	Vinay S.Sejpal /DR	*
8	E/445/2009	Vinod Mehta <b>-Vs-</b> CCE THANE II	Vinay S.Sejpal /DR	*
9	E/446/2009	Vinod Agarwal <b>-Vs-</b> CCE THANE II	Vinay S.Sejpal /DR	*
10	E/447/2009	TVC Sky Shop Limited <b>-Vs-</b> CCE THANE II	Vinay S.Sejpal /DR	*
11	E/483/2009	Pearl Soap Co. <b>-Vs-</b> CCE MUMBAI - II	R.Ravindran /DR	* Issue Notice
12	E/898/2009	Lupin Ltd. <b>-Vs-</b> COMMISSIONER CE & ST (LTU)	M.H.Patil /DR	* Issue Notice
13	E/942/2009	Repro India Ltd. <b>-Vs-</b> CCE BELAPUR	V. Sridharan, /DR	* Issue Notice
14	E/954/2009	Chaphekar Engineering (P) Ltd. <b>-Vs-</b>	S. Narayanan, /DR	* Issue Notice

		CCE PUNE I		
15	E/1468/2009	CCE KOLHAPUR <b>-Vs-</b> Gharda Chemicals Ltd.	DR/IP	* Issue Notice

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
EXCISE DIVISION BENCH,  
CESTAT - Mumbai**